GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO. 1272 TO BE ANSWERED ON 25.11.2019

Grant of Mid Day Meal Scheme

1272 . SHRIMATI MEENAKASHI LEKHI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the amount that has been utilised out of the demand for grants for Mid Day Meal Scheme and the details of amount that has been utilized for the same:
- (b) whether it is a fact that in spite of Mid Day Meal Scheme, the nutrition level of children is not at desired level and if so, the gaps identified in the implementation process; and
- (c) the steps taken/to be taken to improve the implementation of the MDMS at grassroot level in the country?

ANSWER MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

- (a): Under Mid-Day Meal Scheme (MDMS) during the year 2018-19, an amount of Rs. 9518.08 crore has been utilized as against budget provision of Rs. 9947.74 crore. The State and UT-wise details of fund utilized is given at Annexure.
- (b)& (c): As per the provisions of National Food Security Act, 2013, children upto class VIII or within the age group of 6-14 years are entitled to one mid day meal free of charge, every day except on school holidays, in all schools run by local bodies, Government and Government aided schools so as to meet nutritional standards specified in the Act. The Mid-Day Meal Guidelines prescribe the following nutritional and food norms under the Mid-Day Meal Scheme for improving the quality of mid-day meal.

| Items | For children of Primary classes | For children of Upper Primary classes | | |
|--|---------------------------------|--|--|--|
| A) Nutritional Norms (Per child per day) | | | | |
| Calorie | 450 | 700 | | |
| Protein | 12 gms | 20 gms | | |
| B) Quantum of | Food Norms (Per child per day |) | | |
| Food-grains | 100 gms | 150 gms | | |
| Pulses | 20 gms | 30 gms | | |
| Vegetables | 50 gms | 75 gms | | |
| Oil & fat | 5 gms | 7.5 gms | | |
| Salt & condiments | As per need | As per need | | |

The Government of India has issued guidelines on quality, safety and hygiene in school level kitchens to all the States and UTs. These guidelines inter-alia provide for instructions to schools to procure Agmark quality and branded items for preparation of mid day meals, tasting of meals by 2-3 adult members of School Management Committee including at least one teacher before serving to children and to put in place a system of testing of food samples by accredited laboratories. Further, the MDM Rules, 2015 provide for mandatory testing of food samples by Government recognized laboratories to ensure that the meals meet nutritional standards and quality. The Government has also adopted an elaborate monitoring mechanism at Central, State and District levels to ensure quality food is served to children under the Scheme. In addition to directing States and UTs to carry out Social Audit, the Centre constitutes Joint Review Missions (JRMs) consisting of educational and nutritional experts, which review the scheme through field visits from time to time. The reports of JRMs are shared with concerned States and UTs for taking suitable action on the findings.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1272 for 25.11.2019 raised by Shrimati Meenakashi Lekhi regarding Grant of Mid Day Meal Scheme

Fund Utilized during 2018-19 under Mid-Day Meal Scheme

| S. No. | States and UTs | Fund Utilized (Rs. in Lakh) |
|--------|--------------------|-----------------------------|
| 1 | Andhra Pradesh | 25748.17 |
| 2 | Arunachal Pradesh | 2506.03 |
| 3 | Assam | 51982.21 |
| 4 | Bihar | 112448.94 |
| 5 | Chhattisgarh | 32085.98 |
| 6 | Goa | 1309.07 |
| 7 | Gujarat | 42351.63 |
| 8 | Haryana | 13218.95 |
| 9 | Himachal Pradesh | 8021.3 |
| 10 | Jammu & Kashmir | 10665.8 |
| 11 | Jharkhand | 33242.99 |
| 12 | Karnataka | 40707.67 |
| 13 | Kerala | 19856.63 |
| 14 | Madhya Pradesh | 56191.95 |
| 15 | Maharashtra | 98185.46 |
| 16 | Manipur | 2050.81 |
| 17 | Meghalaya | 7734.39 |
| 18 | Mizoram | 1889.23 |
| 19 | Nagaland | 2861.95 |
| 20 | Orissa | 39556.93 |
| 21 | Punjab | 15249.99 |
| 22 | Rajasthan | 42043.3 |
| 23 | Sikkim | 881.15 |
| 24 | Tamil Nadu | 42054.58 |
| 25 | Telangana | 15757.34 |
| 26 | Tripura | 5339.03 |
| 27 | Uttarakhand | 9478.27 |
| 28 | Uttar Pradesh | 112771.6 |
| 29 | West Bengal | 91710.01 |
| 30 | A&N Islands | 584.78 |
| 31 | Chandigarh | 1062.83 |
| 32 | D&N Haveli | 933.22 |
| 33 | Daman & Diu | 304.07 |
| 34 | Delhi | 9808.38 |
| 35 | Lakshadweep | 124.63 |
| 36 | Puducherry | 515.51 |
| | National Component | 573.20 |
| TOTAL | • | 951807.97 |